

बिहार गजट

अंसाधारण अंक बिहार सरकार द्वारा प्रकाशित

20 कार्तिक 1938 (श0)

(सं0 पटना 972) पटना, शुक्रवार, 11 नवम्बर 2016

परिवहन विभाग

अधिसूचना 11 नवम्बर 2016

सं० 02 / शुल्क—02 / 2016 परि0—6637—आवश्यक वस्तु अधिनियम, 1955 (1955 का अधिनियम 10) की धारा सपिठत भारत सरकार, वाणिज्य मंत्रालय का आदेश संख्या 1844 दिनांक—18 जून, 1966 के अधीन प्रदत्त शक्तियों का प्रयोग करते हुए बिहार—राज्यपाल बिहार मोटर स्पीरीट और हाई स्पीड डीजल ऑयल डीलर्स लाईसेंसिंग ऑर्डर, 1966 का संशोधन करने हेत निम्नलिखित आदेश बनाते हैं:—

- 1. **संक्षिप्त नाम, विस्तार एवं प्रारंभ।** (1) यह अधिनियम बिहार मोटर स्पीरीट और हाई स्पीड डीजल ऑयल डीलर्स लाईसेंसिंग (संशोधन) ऑर्डर, 2016 कहा जायेगा।
 - (2) इसका विस्तार संपूर्ण बिहार राज्य में होगा।
 - (3) यह बिहार गजट में अंतिम प्रकाशन की तिथि से प्रवृत होगा।
- 2. बिहार मोटर स्पीरीट और हाई स्पीड डीजल ऑयल डीलर्स लाईसेंसिंग ऑर्डर, 1966 की क्रम संख्या 5 की उप–क्रम संख्या (4) को निम्नलिखित द्वारा प्रतिस्थापित किया जाता है:-

"(4) प्रत्येक लाईसेन्स के लिए भुगतेय फीस निम्नलिखित होगी :--

| (i) For the issue of a licence to an oil company Rs. 2 | 25,000; |
|--|---------|
| | 20,000; |
| (iii) For the issue of a duplicate licence to an oil company Rs. 1 | 10,000; |
| (iv) For the issue of a licence to a dealer other than an oil company Rs. 1 | 10,000; |
| (v) For the renewal of a licence to a dealer other than an oil company Rs. 5 | 5,000; |
| (vi) For the issue of a duplicate licence to a dealer other than and oil company Rs. 2 | 2,500. |

बिहार-राज्यपाल के आदेश से, सुजाता चतुर्वेदी,

सरकार के प्रधान सचिव।

The 11th November 2011

No. 02/ Fee-02/ 2016-6637— In exercise of powers conferred by Section-3 of the Essential Commodities Act, 1955 (Act, 10 of 1955) read with Order No. So 1844 dated the 18th june, 1966 of the Government of India, Ministry of Commerce, the Governor of Bihar is pleased to make the following order to amend the Bihar Motor Spirit and High Speed Diesel Oil Dealers Licencing Order, 1966:

- 1. Short title, extent and commencement.— (1) This order may be called the Bihar Motor Spirit and High Speed Diesel Oil Dealers Licencing (amendment) Order, 2016.
 - (2) It shall extend to the whole of state of Bihar.
 - (3) It shall come into force on the date of its final publication in the Bihar Gazette.
- 2. Sub para (4) of para 5 of the Bihar Motor Spirit and High Speed Diesel Oil Dealers Licencing Order, 1966, shall be substituted by the following:-

"(4) The fees specified below shall be chargeable in respect of each licence, namely:-

- (i) For the issue of a licence to an oil company Rs. 25,000;
- (ii) For the renewal of a licence to an oil company Rs. 20,000;
- (iii) For the issue of a duplicate licence to an oil company Rs. 10,000;
- (iv) For the issue of a licence to a dealer other than an oil company Rs. 10,000;
- (v) For the renewal of a licence to a dealer other than an oil company Rs. 5,000;
- (vi) For the issue of a duplicate licence to a dealer other than and oil company Rs. 2,500.

By order of the Governor of Bihar,

SUJATA CHATURVEDY,

Principal Secretary to the Government.

अधीक्षक, सचिवालय मुद्रणालय, बिहार, पटना द्वारा प्रकाशित एवं मुद्रित।

बिहार गजट (असाधारण) 972-571+10-डी0टी0पी0।

Website: http://egazette.bih.nic.in